

ITEM NO.805

COURT NO.5

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s) (C) Diary No.16161/2017

FOUNDATION FOR ORGANISATIONAL RESEARCH &
EDUCATION "FORE SCHOOL OF MANAGEMENT"

PETITIONER (S)

VERSUS

AICTE

RESPONDENT (S)

Date : 22/05/2017 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE L.NAGESWARA RAO
HON'BLE MR. JUSTICE NAVIN SINHA
(VACATION BENCH)

For Petitioner(s) Mr. Jayant Bhushan, Sr.Adv.
Mr. M. Shoeb Alam, AOR
Ms. Fauzia Shakil, Adv.
Mr. Ujjwal Singh, Adv.
Mr. Mojahid Karim Khan, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

List the matter on 26th May, 2017 subject to
there being no office objections.

(Neetu Khajuria)
Court Master

(Madhu Narula)
Court Master